

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

Sr. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 598/17 in DFR NO. 2085/17 (IA 598/17- for delay in filing)	Punjab Energy Development Agency (PEDA) Vs. Punjab State Electricity Regulatory Commission & Ors.	2085/2017 Dated 04/07/2017	26/07/2017	Caveat filed on 13/2/2017 (Caveat Expired)	13/09/2017 (as per request)

By Order
Sd/-
Dy. Registrar

Dated: 02/08/2017